Declaration of Assets and Liabilities

Year 20234

I, SANDEEP KUMAR, son/daughter/wife of YOGENDRA CHOVDHARY.

Responding to Bishar Vidham Salpha PaAvar

service and presently working as Dffice Attendend.

Give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	NT. 12 9 21 30 Dependent-2 Name	Dependant-3 Etc. Name
(1)		1500	500D		-	Esc. Harry
(11)	Banks, Financial	2,000 SBI BVM PATHA	15000 PNB 786	-	-	
(iii)	Bonds, Debentures and Shares in companies	NiL	-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11	,		_	
(v)	Motor Vehicles (details of make, etc.)	11		_		
(vi)	Jewellery (give details of weight and value)	1,			-	
(vii	Other assets, such as values of claims / interests	Nil		and the second		`

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

2/8/1/20112 (20112)

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NiL			A Charles	A (200 C)
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil			00 hotel	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	76111	Our		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
(iv)	value Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	पंतृक	50	AZ T		
	Yalue	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

NCL

Others (such as

interest in property)

(v)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NCL	IYCL
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		1588
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	NiL	NiL

संहीप कुमार्ट कांश्रीलय परिन्यार्ट .

	(d) dues to departments dealing with telephones	NiL	NiL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	10	11/
	(f) Other dues, if any	11	11
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JSIPK 1545 R	NA
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NiL	NiL
	(III) Sales Tax (Only in case of proprietary		
	business] (iv) Property Tax		

GPF/CPF/PRAN No.	:-	110155365709
Gender	:-	M (M/F)
Date of Birth	*	09061989 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	1-	office Attendent.
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;•	SAHARSA.
I hereby d knowledge and be	eclare lief.	that the above details are true to the best of my

signature sangeef burnars.

Name of Employee: 48/4 3772

Designation: 314/604 413-412

Department: 8612 9417 42-17

Place: PATNA

Date: 6/02/2024,

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

संही प कुमार [कार्यालय प्रस्थि।